NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 33(ND)13 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2016 AT 02.00 P.M

NAME OF THE COMPANY: M/s. Shiv Kuamr Jain & Ors. V/s. M/s. Spell Organies Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	NAME	DESIGN	ATION	REPRESENTATION	SIGNATURE
1.	RAHULA	RYA AD		P1+02	DIGHATORE
2.	Dinesh.		ORDER	Respondents	

Though the petitioner had been granted opportunity to file his rejoinder on various previous dates, he has only filed it today. Copy of the same has been given to the ld. Counsel for the respondents.

2. Ld. Counsel for the petitioner has also requested for an adjournment on the ground that the main counsel is unwell, which is not being opposed by the ld. opposite Counsel. At request of the petitioner, adjourned to 11.08.2016 at 10.30 a.m.

SdL

(Ina Malhotra) Menter Judicial Sd1-)

(R.Varadharajan) Member Judicial